

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3676

ANSWERED ON:18.03.2015

ACQUISITION OF LAND

Raj Dr. Udit

Will the Minister of URBAN DEVELOPMENT be pleased to state:

ate:

(a) whether Delhi Development Authority (DDA) had acquired land in Narela in the year 1986 to build sub-city and if so, the details thereof;

(b) whether the DDA has achieved the purpose;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the step taken/being taken by the Government to achieve the purpose of acquisition of land and also providing transport facilities to the residents of the area; and

(e) the details of flats constructed and are construction separately in Narela and the time by which the flats under construction are likely to be completed/constructed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) : Yes, Madam. Delhi Development Authority (DDA) has furnished the details of acquired land in Narela, which are as under:

Sl.No.	Name of Village	Award No.	Land in Bigha-Biswa
1.	Narela Village	243/86-87	1825-02
2.	Mamor Pur	202/86-87	1463-17
3.	Kureni	200/86-87	1024-05
4.	Bhorgarh	199/86-87	394-09
5.	Tikri Khurd	148/87-87	843-02

(b) to (d): DDA has informed that it has prepared Zonal Development Plan of Narela sub-city (Zone P-1) having various use zones, namely, residential, commercial, industrial, transportation, utility, public and semi-public facilities, Government etc. to accommodate the projected population as provided in Master Plan of Delhi-2001. Based on the Zonal Plan, the detailed lay-out plans have been prepared and development is carried out in phased manner. The part road network at the site has already been executed and the land has been allotted to old age homes, night shelters, sports complex, working women hostels, etc.

(e): DDA has informed that 11,309 flats are completed and the schedule for completion of 29,515, 7,402 and 11,597 flats is December, 2016, December, 2017 and June, 2018, respectively.